

Games and Youth Welfare Programmes :—

(Rs. in lakhs)

	Plan	Non-Plan	Total
Sports & Games	5500	1633	7133
Youth Welfare Programme	3375	2216	6091

(b) Yes, Sir.

(c) The information regarding the allocation made for sports by State Governments inclusive of budgetary provisions made by local self Government and the State Government's own public sector undertakings is not available with the Central Government.

(d) and (e) Section 35AC of the Income Tax Act, 1961 has been amended to provide 100 percent exemption from tax for projects taken up by corporate sector for promotion of sports. The expenditure incurred annually by the public sector undertakings and private sector on sports is not available with the Government.

(f) There is no proposal to create a national policy on expenditure on sports.

Integration of disabled children in existing school system

617. SHRI RAMDAS AGARWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what steps Government have taken so far under the National Policy on Education (NPE) adopted by Government for achieving the goal of "Education for All" (EFA) by 2001 A.D.;

(b) whether Government have launched any programme for the integration of the disabled children in the existing school system, if so, the details thereof district-wise and criteria adopted for selection of districts in the country;

(c) whether Government have taken any action on the recommendation made recently at the National Conference of non-Governmental and Governmental Organisations held in New Delhi; and

(d) if so, what are the details thereof particularly with regard to the implementation of the scheme of Integrated Education of Disabled Children (IEDC), please give details including budgetary provision made during 1994-95 as well as the investment made by the IDA (International Development Association) for existing educational programmes in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) The Central Government has taken a number of steps under the National Policy on Education (NPE) for achieving the goal of "Education for All" (EFA) by 2000 A.D. These include implementation of the various programmes for achieving universalisation of elementary education and adult literacy like Operation Blackboard, Non-Formal Education, externally funded Basic Education Projects, the Total Literacy Campaigns and Adult Education Programmes under the National Literacy Mission. More recently the Government of India has launched the District Primary Education Programme in 7 States.

(b) The Government of India is implementing the Centrally Sponsored Scheme of Integrated Education for the Disabled Children with the objective of Providing educational facilities to disabled children who can be integrated in general schools. Under this scheme 100% financial assistance is provided to the States/Union Territories/ Voluntary Organisations for its implementation on the basis of criteria laid down. So far, 24 States and Union Territories are implementing the programme. Selection of districts and institutions is done by the Education Departments in the States/Union Territories.

(c) The National Conference of non-Governmental organisations was held in New Delhi on 29-30 June, and 1st July, 1994. The recommendations have not been received by Government so far.

(d) During 1993-94 the actual expenditure incurred under the IEDC Scheme was Rs. 450.00 lakhs. The budgetary provision for 1994-95 is Rs. 470.00 lakhs. No IDA assistance has been obtained for implementation of the scheme of Integrated Education for the Disabled Children.

Protection of Monuments in Orissa

618. SHRI BHAGABAN MAJHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of ancient monuments in Orissa (district-wise) ;

(b) the details of monuments out of those which are protected by Government ;

(c) whether Government propose to set up Regional Archaeological Circles in that State to effectively monitor the repairing, maintenance and protection of those ancient monuments; and

(d) if so, the steps taken in that regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) The number of ancient monuments (district-wise) is given in the enclosed statement-I (See below).

(b) Details of the monuments under Central protection may be seen in the enclosed statement-II.

(c) No, Sir. The Archaeological Survey of India has already a full-fledged circle with sub-circles in different parts of Orissa to effectively monitor the repairs, maintenance and protection of monuments declared as of national importance.

(d) Does not arise.

Statement-I

The number of ancient monuments in Orissa (District-wise)

District	Number
Puri	812
Cuttack	501
Ganjam	595